

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2372/2019

RAKESH PANDEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 08-05-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Kumar Srivastava, AOR
Mr. Sandeep Chaudhari, Adv.
Mr. Ashutosh Dubey, Adv.
Mr. K. Somasheaker, Adv.

For Respondent(s)

Mr. Danish Z. Khan, AOR
Mr. Anuvrat Sharma, AOR
Mr. Ajeet Pandey, Adv.
Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 2 but none has entered appearance.

Being criminal matter, Registry to process the matter for listing before the Hon'ble Court in terms of Chapter XIII, Clause 47, Practice and Procedure, Supreme Court 2017.

ANIL LAXMAN PANSARE
Registrar